CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH

OA/020/597/2014

HYDERABAD, this the 21st day of January, 2020

Hon'ble Mr. Ashish Kalia, Judl. Member Hon'ble Mr. B.V. Sudhakar, Admn. Member

P. Mogulaiah,

S/o. P. Nagaiah,

Aged about 41 years,

Occ: Gramin Dak Sevak Mail Carrier / Packer (Removed),

M.I.G. Colony T.S.O.,

R.C. Puram H.O,

Sangareddy Division.

. Applicant

(By advocate: Sri M. Venkanna)

Vs

- Union of India rep. by its Secretary to the GOI, Ministry of Communications and IT, Dept. of Posts ó India, Dak Bhavan, Sansad Marg, New Delhi ó 110 001.
- The Chief Postmaster General,
 A.P. Circle, Abids,
 Hyderabad ó 500 001.
- 3. The Superintendent of Post Offices, Sangareddy Division, Sanga Reddy ó 502 001.
- 4. The Assistant Superintendent of Post Offices, Sangareddy Sub Division, Sangreddy ó 502 001.

.. Respondents

(By advocate: Mr. T. Hanumantha Reddy,

Sr. PC to CG)

ORDER (ORAL)

Hon'ble Mr. Ashish Kalia, Judl. Member



None present on behalf of the applicant. Hence, the O.A. is dismissed for non-prosecution. No order as to costs.

(B.V. SUDHAKAR) ADMN. MEMBER (ASHISH KALIA)
JUDL. MEMBER

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